

**OFFICE OF THE DISTRICT & SESSIONS JUDGE (NEW DELHI DISTRICT)
PATIALA HOUSE COURTS: NEW DELHI**

ADDENDUM

In continuation to the earlier orders no. 15937-16001/Bail/Judl./NDD/PHC/ND, dated 21.12.2016. I, District & Sessions Judge (Officiating) New Delhi District, Patiala House Courts, New Delhi hereby authorize **Sh. Deepak Garg**, Spl. Judge, NDPS Act to hear and dispose of Bail/Urgent Criminal applications under section 10(3) of the criminal procedure code, 1973 pertaining to the Police Stations **Mandi House Metro & Central Secretariat Metro with immediate effect to 26.12.2016** in accordance with law.

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(O.P. SAINI)
DISTRICT & SESSIONS JUDGE (OFFICIATING)
NEW DELHI DISTRICT

No. 16326-90 /Bail/Judl./NDD/PHC/ND dated, New Delhi the 23/12/16

Copy forwarded for information and necessary action to :

1. The Registrar General, Hon'ble Delhi High Court, New Delhi.
2. All the District & Sessions Judges, Delhi/New Delhi.
3. All the Judicial Officers, New Delhi District, Patiala House Courts, New Delhi.
4. The In-Charge, Bail & Filing Section, Administration Branch, NDD, PHC, New Delhi.
5. The Director, Directorate of Prosecution, Govt. of NCT of Delhi, Tis Hazari, Delhi.
6. The Chief Prosecutor, New Delhi District, PHC, New Delhi.
7. The Reader to undersigned.
8. The In-Charge, Lock-Up, Patiala House Courts, New Delhi.
9. The PRO/APRO, New Delhi District, Patiala House Courts, New Delhi.
10. The Web Site Committee, Hindi & English, Tis Hazari Courts, Delhi.
11. All the Secretary, Bar Association, Delhi/New Delhi.


23/12/16
DISTRICT & SESSIONS JUDGE (OFFICIATING)
NEW DELHI DISTRICT